

No. J-11015/6/2023-Judicial (4)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 11th September, 2023

ORDER

The President is pleased to **extend** the terms of all the panel counsel whose names are occurring in this Department's Order No. J-11017/9/2020-Judicial dated 28.10.2020 for conducting Central Government litigations before various District & Subordinate Courts in the state of Uttar Pradesh, with effect from 28.10.2023 '**until further orders**'.

2. The engagement and professional fee of the aforesaid counsels will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


11/09/2023

(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court.
4. Shri Gyan Prakash, Deputy SGI, Allahabad High Court, Allahabad.
5. Shri Surya Bhan Pandey, Deputy SGI, Allahabad High Court, Lucknow Bench.
6. The Cash (LA) Section to continue the payment of retainership fee as admissible to the Standing Govt. Counsels whose names are occurring in the aforesaid order dated 28.10.2020 'until further orders'.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office/Spare copies.


11/09/23

(Kumar Gaurav)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

No.J-11017/9/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

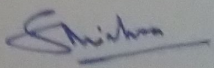
Shastri Bhawan, New Delhi,
Dated 28th October, 2020

ORDER

In addition to existing panel of counsel for conducting Central Government litigations before various District & Subordinate Courts in the state of Uttar Pradesh, the President is pleased to **engage** following Advocates for conducting Central Government litigations (except cases of Railways & Taxation) before the District & Subordinate courts in the state of Uttar Pradesh, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**VARIOUS DISTRICT & SUBORDINATE COURTS
IN THE STATE OF UTTAR PRADESH**

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
DISTRICT – ALLAHABAD			
Standing Government Counsel			
1.	Samar Bahadur Singh	1-Rampriya Road, Prayag, Allahabad-211002. Mob: 9450585854 Tel: 0532-2541799	UP/3151/1976
Additional Standing Government Counsel			
2.	Anand Prakash Sinha	3/1F/1, Shivkutty, Teliarganj, Allahabad, Pin-211004, (UP). Mob: 9451054547	UP/99/2000
DISTRICT - AMROHA			
Standing Government Counsel			
3.	Sarvesh Kumar Sharma	Jai Bharat Inter College, Railway Station Road, Budh Bazar, Gajraula, Distt. Amroha-244235 Mob: 9258044407, 9837271758	UP-4941/1999



Additional Standing Government Counsel

4.	Mrs. Chanchal Saraswat	Mohalla Kala Kuan, Amroha Mob: 8954479726	UP-03076/2009
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DISTRICT - BAGPAT**Additional Standing Government Counsel**

5.	Nishant Sharma	Block E-C-08, District Court, Bagpat.	UP/8820/2007
6.	Paramveer Singh	E-22, District Court, Bagpat Mob: 9758817465	UP/7934/2002
7.	Ms. Reksh Rani	Block-D-12, District Court, Bagpat Mob: 9457631217	UP/2936/2009
8.	Yogendra Kumar	Block-A-7, District Court, Bagpat Mob: 9012621051	UP/9233/2003

DISTRICT - BAHRAICH**Additional Standing Government Counsel**

9.	Sanjeev Kumar Srivastava	Shufipura, Gayatri Bal Sanskar Shala, Civil Lines, Baharaich, UP Mob: 9415411136, 9956053111	5110/1992
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DISTRICT - BALIA**Additional Standing Government Counsel**

10.	Udai Pratap Singh	Village & Post Piyaunta, Distt. Balua (UP), Pin-277403. Mob: 9450776812	--
11.	Schindranath Dubey	Village & Post Dubey Chhapara, Distt. Balua (UP), Pin-277205 Mob: 9984355642	UP/18266/1999

DISTRICT - BANDA			
Additional Standing Government Counsel			
12.	Manoj Kumar Dixit	Katra Near Kiran College, Banda, UP-210001 Mob: 9415143472	UP/05605/2005
DISTRICT - BAREILLY			
Standing Government Counsel			
13.	Vipin Kumar Jain	405, Maimaran, Beharipur, Bareilly-243003 (UP) Mob: 9837200328	UP/1892/1978
Additional Standing Government Counsel			
14.	Vinod Babu	Village Ahiladpur, Post Mudia, Ahmadnagar, P.S. Ijnatnagar, Distt. Bareilly. Mob: 9761748894, 9084846600	UP/09265/2010
15.	Bharat Bhushan Sheel	Haru Nagala, Beesalpur Road, Bareilly (UP), Pin-243006. Mob: 9412287814, 9927087814	UP/2148/1978
DISTRICT - BASTI			
Standing Government Counsel			
16.	Gauri Shankar Pandey	Dakshin Darwaja, Distt. Hospital Road, Purani Basti, Distt. Basti, (UP), Pin-272001 Mob: 9450471131	UP/315/1979
Additional Standing Government Counsel			
17.	Jeetendra Bahadur Singh	Village Chando, Post-Pipra Gautam, Disst. Basti (UP), Pin-272001 Mob: 9450447032	UP/625/2002
18.	Surendra Kumar Dwivedi	Village Pukarduga, Post Narayanpur Bazar, Distt. Sant Kabir Nagar (UP), Pin-272175. Mob: 9919847041	UP/13134/1999

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DISTRICT - BIJNOR**Standing Government Counsel**

19.	Anuj Kumar Chaudhary	Shri Jai Pal Singh, R/o Moh. Gyan Vihar, Near Sugar Mill Bijnor, Dist. Bijnor, UP-246701 Mob: 9410401235	UP/6142/2005
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DISTRICT - BULANDSHAHR**Standing Government Counsel**

20.	Pawan Kumar	85, Mansarovar Colony, G. T. Road, Bulandshahr. Mob: 9412569574	UP/368/1988
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Additional Standing Government Counsel

21.	Bedram	Gyan Lok Colony, Near Avas Vikas-1, Gali No. 1, Distt. Bulandshahr. Mob: 9720406187	UP/5689/1990
22.	Rajeev Kumar (Malik)	2/87/1, M.I.G. Avas Vikas-1, D. M. Road, Bulandshahr Mob: 9412547128	UP/7943/1995
23.	Pramod Kumar Bharadwaj	722, Sarai Nasrulla Khan, Behind Munsif Court, Khurja-203131, Bulandshahr (UP) Mob: 9358299684	UP/4278/1994
24.	Bhupendra Singh Rajput	H. No. 33J, Devipura II, Krishna Nagar, Bulandshahr. Mob: 9412546913	UP/1961/1998
25.	Vivek Raj	Guru Kripa 2/81, M.I.G. Avas Vikas, D.M. Road, Bulandshahr. Mob: 9675807393	UP/5945/1999
26.	Pravendra Singh Lodhi	3/437, Kothiyat, Behind D.M. Colony, Near PWD Godown, Bulandshahr. Mob: 9456001400	UP/4450/2007

27.	Dhruv Kumar Verma	71/17, Gyan Lok Colony, Gali No. 1, Opp. Ayakar Bhawan, Civil Line, Teachers Colony, Bulandshahr, Pin- 203001.	UP/5522/2005
28.	Yogesh Kumar Sharma	Village & Post Chitson, Distt. Bulandshahr, Pin-203001 Mob: 9720027121	UP/09762/2009
29.	Krishan Kumar	L.I.G. 865, Avas Vikas Colony-I, Bulandshahr, Distt. Bulandshahr, Pin-203001 Mob: 8273062093	UP/949/2004
30.	Virendra Singh	Village Bharra, Post Khanpur, Distt. Bulandshahr Mob: 9568910913	UP/09488/2009

DISTRICT – GAUTAM BUDH NAGAR

Additional Standing Government Counsel

31.	Ajay Kumar Gupta	Chamber No. 222, Street No. 6, District Session Court, Compound, Suraj Pur, Greater NOIDA, Gautam Budh Nagar- 201310 Mob: 9910311387	UP/2807/2011
32.	Choudhary Prem Singh	Chamber No. 802, District Court Compound, Surajpur, Greater NOIDA, Gautam Budh Nagar- 201306 Mob: 9818389950	UP/2633/1987
33.	Ranjan Kumar Sharma	Chamber No. 171, Gali No. 6, Court Compound, Surajpur, Gautam Budh Nagar Mob: 9716282412, 9045200021	UP/1484/2009
34.	Ms. Sarita Kumari	Chamber No. 312/8, District & Session Court, Gautam Budh Nagar, 8700786926	UP/923/2013
35.	Suresh Chand	Chamber No. 178, Gali No. 6, District & Session Court, Surajpur, Greater NOIDA, Gautam Budh Nagar-201306 Mob: 9971517203	UP/12318/2018

Chitson

DISTRICT - GHAZIABAD**Additional Standing Government Counsel**

36.	Ms. Geeta Singh	Chamber No. 1078, Civil Court Compound, Raj Nagar, Ghaziabad Mob: 9910311387	UP/5154/2015 (D/1020/2000)
37.	Rajeev Kumar	1032, 2 nd Floor, Civil Court, Raj Nagar, Ghaziabad Mob: 9910668736	UP/9018/2011
38.	Sumit Kumar Arora	Chamber No. 1113, Civil Court Compound, Raj Nagar, Ghaziabad Mob: 9310727374	UP/0839/2014
39.	Ms. Sunita Verma	Chamber No. 371, Civil Court Compound, Raj Nagar, Ghaziabad Mob: 8745006053	D/1087/2002
40.	Yogendra Kumar	7, Brampuri, Fafrana Road, Modinagar, Ghaziabad-201204 Mob: 9350747095	UP/08196/2008

DISTRICT - GORAKHPUR**Additional Standing Government Counsel**

41.	Madhusudan Singh	136/C, Shakti Nagar Colony, PO New Shivpuri Colony, Rustampur, Gorakhpur, UP Mob: 9251494020	UP/625/1984
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DISTRICT – KANPUR NAGAR**Standing Government Counsel**

42.	Kaushal Kishor Sharma	20/10, Vishnupuri, Kanpur Nagar (UP). Mob: 9415042170	UP/4947/1992
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Additional Standing Government Counsel

43.	Dr. Pawan Kumar Tiwari	1/47, R. D. Colony, Bakarmandi, Colonelganj, Kanpur-208001. Mob: 9839260520, 9936417455	UP/10885/2000
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DISTRICT - LUCKNOW**Additional Standing Government Counsel**

44.	Abhishek Singh Pawar	567/3 A, Anand Nagar, Jail Road, Alambagh, Lucknow-226005 Mob: 9451177408	UP/04519/2008
45.	Banwari Lal Maurya	537B/5/104 Mauryapuram Fajullah Ganj, Sitapur Road, Lucknow, Pin-226020 Mob: 9415466208, 9125551372	--
46.	Manohar Singh	538 KHA/305, Deen Dayal Nagar, Rooppur, Khadra, Sitapur Road, Lucknow	UP/00437/1973
47.	Neeraj Kumar Yadav	B-Block, H. No. 2774, Indira Nagar, P.S. Gazipur, Lucknow. Mob: 9935198233, 9452679236	UP/6067/2005
48.	Pradeep Mishra	51 A, Shakti Sadan, Purana Quila, Lucknow-01, UP Mob: 9415515947	UP/34/2000
49.	Mrs. Renu Tripathi	3644 K2/A-3/0503, Sector-K, Sushant Golf City, Sultanpur Road, Lucknow Mob: 9628370605, 8052752375	UPB/01207/2009

DISTRICT - MATHURA**Additional Standing Government Counsel**

50.	Dhiraj Goswami	H. No. 641, Near Geeta Ashram, Gau Ghat, Post Office Laldarwaj, Mathura-281001. Mob: 9457639284	D/160/2001
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DISTRICT - MEERUT**Additional Standing Government Counsel**

51.	Amit Kumar	G-Block, Green Park Colony, Mawana Road, Meerut, Distt. Meerut. Mob: 9719707074	UP/5083/2004
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DISTRICT - MUZAFFARNAGAR**Standing Government Counsel**

52.	Hari Om Goel	H. No. 60/567, Avadh Vihar Colony, Jansath Road, Muzaffarnagar (UP), Pin-251001. Mob: 9760045620	UP/3622/2000
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Additional Standing Government Counsel

53.	Vikunj Mittal	183, Patel Nagar, New Mandi, Muzaffarpur-251001 Mob: 9457639284	UP/16023/2010
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DISTRICT - PILIBHIT**Standing Government Counsel**

54.	Yashwant Kumar	Village & Post Shahi, Tehsil & Distt. Pilibhit, Pin-262001. Mob: 9837871356	UP-851/1994
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Additional Standing Government Counsel

55.	Mrs. Chitra Devi	Moh. Sungarhi, Near Shiv Mandir, Pilibhit (UP), Pin-262001. Mob: 9027540684, 8533896060	UPB/00890/2009
56.	Pradeep Kumar Agarwal	Mohalla Gopal Singh, Gali Arya Samaj Mandir, Distt. Pilibhit (UP), Pin-262001. Mob: 9412495993	UP-C-10897/2010
57.	Mudit Agarwal	120-B, Sahyog Vatica Sahukara, Pilibhit (UP), Pin-262001. Mob: 9457091650, 7078451081	UP-6868/2005
58.	Ravi Gangwar	S/o Shri Mangal Sen Gangwar, R/o A5/2, Awas Vikas Colony, Near Yahvantri Devi Mandir City & Distt. Pilibhit (UP), Pin-262001. Mob: 9412482493, 8868897196	UP-964/2007

59.	Mrs. Rekha Devi	Saraswati Vidya Mandir Inter College, Pooranpur, Distt. Pilibhit, Pin-262122. Mob: 9720914503, 8650283434	UP-6134/2001
60.	Pradeep Kumar	Mohalla Kayasthan, Ward No. 02, Post & Tehsil Pooranpur, Distt. Pilibhit, Pin-262122 Mob: 9758070699	UP-6704/2003
DISTRICT - RAMPUR			
Standing Government Counsel			
61.	Amit Kumar Saxena	Ekta Vihar Colony, Civil Lines, Rampur (UP). Mob: 9412555341	UP-874/1999
DISTRICT - SAHARANPUR			
Standing Government Counsel			
62.	Pankaj Kumar Sharma	S/o Late Lakhanpal Sharma, H. No. 8/4125, Madanpur Colony, Jain Mandir Lane, Chilkana Road, Saharanpur (UP). Mob: 9411297687	--
Additional Standing Government Counsel			
63.	Vipin Kumar Gupta	Chamber NO. 356, Civil Court, Saharanpur Mob: 9412424289	UP/05076/1995
DISTRICT - SAMBHAL			
Standing Government Counsel			
64.	Vishnu Kumar Sharma	Holi Street, Chandausi-244412, District Sambhal (UP). Mob: 8445899911, 9716555911	UP-7480/1999

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DISTRICT - SHAHJAHANPUR**Standing Government Counsel**

65.	Subhash Chandra Srivastava	411, Katiya Tola, Near Arya Mahila Inter College, Shahjahanpur, Pin-242001 (UP) Mob: 9415528390	UP/2999/1987
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Additional Standing Government Counsel

66.	Umesh Chandra Singh	102, Keshav Nagar Colony, Shahjahanpur (UP), Pin-242001 Mob: 9198295179	UP/1428/1982
67.	Sandeep Kumar Sharma	Kalyanpur Ta Chamaraura, Post Banthra, Distt. Shahjahanpur(UP), Pin-242307. Mob: 9794459249	UP/7613/2015
68.	Shyam Babu	Moh. Tilher Zai, City- Shahjahanpur Mob: 9451097493	UP/4367/2000
69.	Rampal Singh	Village Hathura Buzurg, Distt. Shahjahanpur. Mob: 9651098200	UP/811/1979
70.	Brijesh Chandra Mishra	Madhav Nagar, Near Brij Bihar Colony, Shahjahanpur. Mob: 9450442624, 9140685996	UP/59/1980
71.	Ravi Mishra	'Panchvati' Bisrat Marg, Gauherpura, Shahjahanpur (UP), Pin-242001. Mob: 9415070221 Phone:05842-280805	UP/5982/2000
72.	Ramesh Chandra Saxena	137, Katia Tola, City-Shahjahanpur. Mob: 9450417838	UP/2807/1981

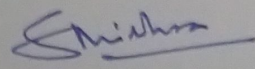
DISTRICT - SHAMLI**Additional Standing Government Counsel**

73.	Anil Kumar	Mohalla Gautampuri, Kaka Nagar, Shamli-247776 Mob: 9412888057	UP/16830/1999
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74.	Mukesh Chand Garg	District Court Compound, Kairana, Shamli-247774 Mob: 9412843554	UP/02137/1989
75.	Vikas Kumar	458, Vivek Vihar, Tanki Road, Shamli-247776 Mob: 9412866826	UP/05075/2006
DISTRICT - SITAPUR			
Additional Standing Government Counsel			
76.	Pradeep Kumar	Village-Hasnapur, Post-Biswan, District-Sitapur, UP Mob: 9889192011	UP/4181/1991
DISTRICT - SULTANPUR			
Standing Government Counsel			
77.	Arvind Kumar Pandey	H. No. 1370/14, Vivekanand Nagar, Bank Colony, Distt. Sultanpur, UP, Pin-228001 Mob: 9451302119, 9450684434	UP/11037/1999
DISTRICT - VARANASI			
Additional Standing Government Counsel			
78.	Atul Kumar Srivastava	S-5/44-G, Pandey Colony, Orderly Bazar, Varanasi-221002 Tel: 0542-2501064	UP/5634/1992

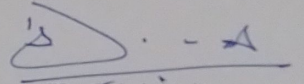
2. The engagement and professional fee of the aforesaid Advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OM's. The aforesaid OM's are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (S. R. Mishra)
 Additional Secretary

Copy for information to:-

1. OSD to MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, Allahabad High Court at Allahabad / Registrar of Allahabad High Court, Lucknow Bench.
3. All the District Judges of the Districts concerned.
4. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020 w.r.t. his letter dated 12.03.2019.
5. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
6. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
7. The Cash (LA) Section for the payment of retainership fee as admissible to the Standing Govt. Counsel figuring in the table above with effect from the date of this order for a period of three years or until further orders, whichever is earlier.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled counsel'.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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